

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

SHAKTIMAN CONSTRUCTIONS LIMITED (SCL)

(FORMERLY "SHAKTIMAN MERCANTILE COMPANY LIMITED")

Regd. Office: 303, Rajendra Chambers, 19, Nanabhai Lane, Fort, Mumbai 400 001

Tel. No. (022)2287 6181 -84 Fax (022) 2287 6185, E-mail: sclmumbai@yahoo.com

Corporate Office: 1st Floor, Z Block, APMC Complex, Grain Market, Sector -19D,
Vashi, Navi Mumbai 400 705, Tel. No. (022)40354035

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Tuesday, September 30, 2008 and closure of Open Offer to the Shareholders of SCL.

1	Name of the Target Company	Shaktiman Constructions Limited			
2	Name of the Acquirers, including PACs, if any	Main Acquirers Shri. Ashok Bhanwarlal Chhajaj Smt. Sangeeta Ashok Chhajaj Person Acting in Concert(PAC) : None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Adroit Corporate Services Pvt. Ltd			
5	Date of Opening of the Offer	Wednesday, November 19, 2008			
6	Date of Closure of the Offer	Monday, December 08, 2008			
7	Details of Acquisition	Proposed in Letter of Offer		Actuals	
a	Offer Price Fully paid up Partly Paid Up	Rs. 12/- No partly paid Shares		Rs. 12/- N.A.	
b	Shareholding of Acquirers prior to Public Announcement(PA)	0(0%)		0(0%)	
c	Shares acquired after PA	0(0%)		0(0%)	
d	Shares being acquired through Share Purchase Agreement	1, 30,000(52.21%)		1, 30,000(52.21%)	
e	Shares acquired in the Open Offer	49,800 (20%)		49,000(19.68%)	
f	Size of open Offer (No of Shares X Offer price)	Rs.5,97,600/-		Rs.5,88,000/-	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
h	Post offer Shareholding of Acquirers including PACs, if any Fully Paid	179,800 (72.21%)		1, 79,000 (71.89%)	
i	Pre and Post offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Fully paid Shares	1,19,000 (47.79%)	69,200 (27.79%)	1,19,000 (47.79%)	70,000 (28.11%)
8.	Date of despatch of consideration and delay if any.	Wednesday, December 17, 2008. No delay. No interest is due and payable			
9	Position of Escrow Account	Rs.5,40,000/- being 90% of the Escrow Deposit alongwith interest earned on the Deposit, transferred to Special Account on December 15, 2008 towards payment of consideration. Balance 10% transferred to a new Escrow Account with lien in favor of Manager to the Offer.			
10	Status of Investor complaints	No investor complaints relating to the Offer.			

The Acquirers accept full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

**FEDEX
SECURITIES
LIMITED**



FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163

3rd Floor, Jay Chambers, Service Road,

Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057

Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966

Contact Person : Shri. R. Ramakrishnan

On behalf of the Acquirers

SHRI. ASHOK BHANWARLAL CHHAJER & SMT. SANGEETA ASHOK CHHAJER

Place: Mumbai

Date: December 19, 2008